### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

## LOK SABHA UN-STARRED QUESTION No. 3693 TO BE ANSWERED ON 24.03.2017

#### HOSTELS, NIGHT STAY HOMES AND ORPHANAGES

#### 3693. SHRI PR. SENTHIL NATHAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has constructed Hostels, Night stay homes and orphanages for the benefit of women and children without any family support;
- (b) if so, the details thereof; and
- (c) the expenditure incurred in this regard during the last three years and the current year, State/ UT-wise?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ)

(a) & (b): The Ministry of Women and Child Development is implementing the Scheme of Working Women Hostel wherein financial assistance is provided for construction/running of Hostel in rented premises for facilitating those working women who may be single, widowed, divorced, separated, married but whose husband or immediate family does not reside in the same area and for those women who are under training for job. Provision of day care centre for children of the inmates of the Hostel is an important aspect of the scheme. Working Women are entitled to hostel facilities provided their gross income does not exceed Rs. 50,000/- consolidated (gross) per month in metropolitan cities, or Rs. 35,000/- consolidated (gross) per month, in any other place.

Another such Scheme is Integrated Child Protection Scheme (ICPS), which is being implemented through State Governments/UT Administrations with the objective to create a safe and secure environment for overall development of children in need of care and protection, including orphan/destitute/neglected/street children. ICPS provides fund for setting up of Child Care Institutions (CCIs) including homes of various types viz. Children Homes, Specialized Adoption Agencies (SAAs) for providing care and rehabilitation services to children in need of care and protection. The programmes and activities at these CCIs inter-alia include age-appropriate education, access to vocational training, recreation, health care, counselling etc. There are 1194 Children Homes and 351 SAAs in the country which are being funded under the ICPS; the State/UT wise details are given at **Annexure-I**.

(c): The details of expenditure incurred under Working Women Hostel Scheme and the funds provided to States/UTs under ICPS during the last three years and the current year is given at **Annexure-II**.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UN-STARRED QUESTION NO. 3693 FOR 24.03.2017 BY SHRI PR. SENTHIL NATHAN, MP REGARDING HOSTELS, NIGHT STAY HOMES AND ORPHANAGES

The details of the number of Children Homes and Specialized Adoption Agencies presently functioning in the country, States/UTs funded under ICPS

S. No.	States/UTs	Children Home	Specialized Adoption Agencies
1	Andhra Pradesh	57	14
2	Arunachal Pradesh	3	1
3	Assam	30	14
4	Bihar	21	28
5	Chhattisgarh	38	14
6	Goa	1	2
7	Gujarat	48	9
8	Haryana	25	7
9	Himachal Pradesh	26	1
10	Jammu and Kashmir	4	2
11	Jharkhand	16	9
12	Karnataka	64	27
13	Kerala	14	17
14	Madhya Pradesh	40	22
15	Maharashtra	74	17
16	Manipur	29	5
17	Meghalaya Mizoram	37 32	1 7
18 19		26	7 4
20	Nagaland Odisha	101	17
21	Punjab	11	5
22	Rajasthan	71	35
23	Sikkim	16	4
24	Tamil Nadu	183	15
25	Tripura	13	6
26	Uttar Pradesh	47	15
27	Uttarakhand	6	7
28	West Bengal	55	26
29	Telangana	44	11
30	Andaman & Nicobar	8	0
31	Chandigarh	7	4
32	Dadra and Nagar Haveli	0	0
33	Daman and Diu	2	0
34	Lakshadweep	0	0
35	National Capital Territory of Delhi	23	3
36	Puducherry	22	2
	Total	1194	351

# STATEMENT REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 3693 FOR 24.03.2017 BY SHRI PR. SENTHIL NATHAN, MP REGARDING HOSTELS, NIGHT STAY HOMES AND ORPHANAGES

## (i) State/ UT-wise expenditure incurred (in Rupees) during the last three years and current year under Working Women Hostel Scheme

S. No.	Name of State	2013-14	2014-15	2015-16	2016-17 (As on 30.01.2017)
1	Andhra Pradesh		3,26,47,207	1,81,07,916	
2	Arunachal Pradesh	1,10,59,875	88,47,900	2,68,41,975	1,92,54,00
3	Chhattisgarh	21,82,500			
4	Karnataka	60,74,219	46,56,630		
5	Kerala	7,98,70,682	20,66,829	2,44,80,000	9,32,17,350
6	Madhya Pradesh				
7	Maharashtra	10,63,133		2,51,75,896	3,47,99,568
8	Manipur	53,19,616	35,31,958	92,08,167	1,49,74,690
9	Nagaland	1,67,76,000	58,53,241	1,81,03,393	4,42,48,100
10	Rajasthan	5,04,000			
11	Telangana		3,22,87,500		

(ii) The details of funds provided to States/UTs under ICPS including funds for Children Homes and Specialized Adoption Agencies (SAAs) during each of the last three years and the current year.

		2013-14	2014-15	2015-16	2016-17
S.No.	Name of the States/UTs	Amount Released (Rs. in Lakhs)	Amount Released (Rs. in Lakhs)	Amount Released (Rs. in Lakhs)	Amount Released (Rs. in Lakhs)
1	Andhra Pradesh	1206.50	301.62	238.58	110.74
2	Arunachal Pradesh	54.74	130.68	571.68	52.29
3	Assam	1080.00	1010.36	597.90	413.64
4	Bihar	957.56	204.75	2687.89	551.62
5	Chhattisgarh	213.34	821.24	3955.55	527.77
6	Goa	-	100.00	235.25	36.83
7	Gujarat	979.35	1925.75	2328.90	769.95
8	Haryana	1085.51	1526.72	496.44	0.00
9	Himachal Pradesh	84.96	835.71	604.04	2345.48
10	Jammu & Kashmir	-	-	113.35	43.12
11	Jharkhand	144.96	36.03	369.88	840.11
12	Karnataka	2403.63	3689.87	1845.24	507.56
13	Kerala	718.17	1354.35	944.39	216.96
14	Madhya Pradesh	546.03	1889.69	1116.03	2503.88
15	Maharashtra	557.56	762.32	3138.75	699.53
16	Manipur	658.15	138.48	3083.18	241.34
17	Meghalaya	762.45	2003.83	1469.55	2060.33
18	Mizoram	696.42	1919.02	2079.44	1949.55
19	Nagaland	911.41	957.41	2257.65	382.75
20	Odisha	1227.20	2544.82	3309.07	910.39
21	Punjab	191.27	507.12	820.81	253.60
22	Rajasthan	2347.56	3395.82	3258.92	0.00
23	Sikkim	15.97	390.24	562.00	601.18
24	Tamil Nadu	2131.05	3067.10	825.04	5638.82
25	Telangana	-	2087.59	354.88	195.64
26	Tripura	124.42	1227.34	710.63	676.04
27	Uttar Pradesh	1109.39	1798.90	2884.18	3207.19
28	Uttarakhand	333.92	83.48	66.88	15.54
29	West Bengal	2373.04	2574.04	508.67	3017.11
30	Andaman & Nicobar Island	-	145.90	36.03	134.62
31	Chandigarh	17.58	21.98	357.82	245.44
32	Dadra & Nagar Haveli	2.09	68.61	58.66	177.59
33	Daman & Diu	69.28	80.61	82.82	126.42
34	Delhi	404.73	606.22	1363.40	978.64
35	Lakshadweep	-	-	0.00	0.00
36	Puducherry	64.66	1168.57	559.60	175.02